

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 23/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 27th May, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee(s) mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice(s) mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Sanat Printers, Plot No. 312, EPIP, HSIDC, Kundli, Sonapat, Haryana and 4 others.	F. No. DRI/DZU/ 23/Enq-13/2016 dated 16.04.2018 (SCN No. 77/2018).	Principal Commissioner/ Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi. Assistant/Deputy Commissioner of Customs, Air Cargo Complex (Export), New Custom House, New Delhi. Assistant/Deputy Commissioner of Customs (Nhava Sheva-IV), Jawaharlal Nehru Custom House, Raigad.	Principal Commissioner/ Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi
2.	Shri Nishith Shah, Proprietor, M/s Pooja Enterprises, Old J Type Shed, J-14, Near Gujarat Themis, GIDC Vapi, Valsad, Gujarat-396191.	F. No. DRI/AZU/ CI/Enq-03(Int-16/ 2018)/ 2019 dated 08.05.2019.	Joint/Additional Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Import-III), Air Cargo Complex, Sahar, Mumbai.	Joint/Additional Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.
3.	M/s Omron Automation Pvt. Ltd., 6 th Floor, B-Block, Sewa Tower, Plot No. 19,	F. No. DRI/MZU/ F/Int- 50/2018 dated 22.02.2019 (Investigation Report on account of waiver for	Principal Commissioner/ Commissioner of Customs, Air Cargo Complex & Airport, Air India SATS, Devanahalli,	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

Sector-18, Udyog Vihar, Maruti Industrial Complex, Gurugram, Haryana-122008	issuance of SCN accepted by the Pr. ADG, DRI-MZU).	Bengaluru.	
		Joint/Additional Commissioner of Customs, Inland Container Depot, Whitefield, Bengaluru.	
		Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-18/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

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1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI-Ahmedabad, Delhi and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*